

**HIGH COURT OF SIKKIM
GANGTOK**

No. 329/Confdl/HCS

Dated: 11-10-2023

OFFICE ORDER

Consequent upon the promotion of the following Judicial Officers as Chief Judicial Magistrate-cum-Civil Judge(SD), they are hereby posted as follows with immediate effect:-

Sl.No.	Name of the Judicial Officer	Posted as
1.	Ms. Zamyang Choden Bhutia	Deputy Director, Sikkim Judicial Academy, Gangtok
2.	Ms. Urvashi Pradhan	Chief Judicial Magistrate-cum- Civil Judge(SD), Pakyong
3.	Mr. Jabyang Dorjee Sherpa	Chief Judicial Magistrate-cum- Civil Judge(SD), Soreng

By Order,

Sd/-
(Prajwal Khatiwada)
Registrar General

Memo No.V(58)Confdl/HCS/ 6715-34

Dated: 11-10-23

Copy to:

1. Ms. Zamyang Choden Bhutia, Chief Judicial Magistrate-cum-Civil Judge(SD)
2. Mrs. Urvashi Pradhan, Chief Judicial Magistrate-cum-Civil Judge(SD)
3. Mr. Jabyang Dorjee Sherpa, Chief Judicial Magistrate-cum-Civil Judge(SD)
4. The Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim.
5. The Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
6. The Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
7. The Chief Secretary, Government of Sikkim, Gangtok.
8. The Advocate General, Government of Sikkim, Gangtok.
9. All District & Sessions Judges.
10. The Director, Sikkim Judicial Academy.
11. The Legal Remembrancer-cum-Law Secretary, Law & Parliamentary Affairs Department, Government of Sikkim.

12. All Chief Judicial Magistrate-cum-Civil Judges(SD).
13. All Civil Judge-cum-Judicial Magistrates.
14. All District Magistrates
15. The Additional Secretary, Home Department, Government of Sikkim, Gangtok for publication in the Government Gazette.
16. The Deputy Solicitor General of India, Government of India.
17. The President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok.
18. The President, Sikkim High Court Bar Association, Gangtok.
19. The President , Namchi Bar Association of Sikkim, Namchi.
20. Computer Cell, High Court of Sikkim.
21. Notice Board
22. File and
23. Guard file.


11/10/2023
REGISTRAR
(Judicial Service)